for order

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No. 563/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th November 2017, 10.30 A.M

Name	of the Company	Hindusthan Financial Se	ervices Ltd.	
Under Section		66		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Soundi Basy.

Applicant/ Petitioner

Edwal Basu. 8./11/2017

ORDER

Ld. Counsel for the petitioner is present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

(Jinan K.R.)

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Member (J)

(Vijai Pratap Singh) Member (J)

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